

**Court-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal Nos. 35 of 2013 & 36 of 20132**

**Dated : 3<sup>rd</sup> October, 2013**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Appeal No. 35 of 2013**

<b>New Swadeshi Sugar Mills</b>	....	<b>Appellant (s)</b>
<b>Versus</b>		
<b>Bihar Electricity Regulatory Commission &amp; Anr.</b>	....	<b>Respondent (s)</b>

**Appeal No. 36 of 2013**

<b>Bharat Sugar Mills</b>	....	<b>Appellant (s)</b>
<b>Versus</b>		
<b>Bihar Electricity Regulatory Commission &amp; Anr.</b>	....	<b>Respondent (s)</b>

Counsel for the Appellant (s) : Mr. Pankaj Bhagat

Counsel for the Respondent (s) : Mr. P. Ranjan for R-1  
Ms. Shilpi Shah for R-2

**ORDER**

Learned counsel for the appellant submits that he has already filed the written submissions. Learned counsel for the respondent no.2 submits that she will be filing the written submissions today in the course of the day after serving copy on the other side.

Judgment is reserved.

**(Justice Surendra Kumar)**  
**Judicial Member**

**( Rakesh Nath)**  
**Technical Member**

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